

(a) whether there is a persisting demand from Orissa to develop some areas as tourist centres ; and

(b) whether Government have made a survey of certain areas in Orissa for developing them as tourist centres, if so, the main features thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) (DR. KARAN SINGH) : (a) and (b). Government are aware of the tourist attractions in Orissa, and the State Government's suggestions for their development as Tourist Centres. The Department of Tourism proposes to improve tourist facilities at Konark, and the India Tourism Development Corporation plans to improve and augment accommodation facilities at Bhubaneswar and Konark during the Fourth plan period:

Heavy Losses suffered by Indian Airlines due to Strikes

*139. SHRI R. S. PANDEY : Will the Minister of TOURISM & CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state :

(a) whether it is a fact that the Indian Airlines has suffered heavy losses due to frequent strikes by the workers during the recent past ;

(b) whether Government have made a study of its causes and evolved any concrete measures to ensure smooth working of the Airlines in future if so, the main features thereof ; and

(c) whether the air services are even now disrupted and not running according to their proper schedule and if so, steps taken to restore regular air services of Airlines ?

THE MINISTER OF TOURISM & CIVIL AVIATION (PARYATAN AUR

NAGAR VIMANAN MANTRI) (DR. KARAN SINGH) : (a) Yes, Sir.

(b) Government have set up a Committee to examine the organizational and administrative structure of Indian Airlines and the relationship between the management and its employees, and to make recommendations to Government with particular reference to personnel policies and practices.

(c) While domestic air services are not yet completely back to normal, the situation is likely to improve shortly.

Arrears of Income Tax

*140. SHRI CHANDRAPPA : Will the Minister of FINANCE (VITTA MANTRI) be pleased to refer to the reply given to Starred Question No. 95 on 2nd April, 1971 and state :

(a) the name of business houses and individuals in whose cases income-tax arrears exceed rupees one crore ;

(b) the amount Government had written off in the case of these firms/individuals in the years 1968-69, 1969-70 and 1970-71 ; and

(c) the amount realised from these parties/individuals ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (VITTA MANTRALAYA MEN RAJYA MANTRI) (SHRI K. R. GANESH) : (a) to (c) : The requisite information as on 31.3.1971 in respect of individuals, firms, Hindu Undivided Families, companies and association of persons is being collected and will be laid on the Table of the House as early as possible.